

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 833

Dated: 11.12.2015

Consequent upon the appointment of Sh. Pawan Dev Kotwal, District and Sessions Judge, from Jammu and Kashmir Higher Judicial Service, as Registrar, Supreme Court of India, on deputation basis, initially for a period of one year, with effect from the forenoon of the 14th day of December, 2015, Sh. Abdul Rashid Malik, Principal District & Sessions Judge, Pulwama, is transferred and posted as Director, Jammu and Kashmir State Judicial Academy, in his place.

By Order


(M. K. Hanjura)
Registrar General

No. 2/303-19/Es
Copy to the:-

Dated: 11.12.2015

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. Sh. Abdul Rashid Malik, District & Sessions Judge, with the request that he shall take over the charge of the office of Director, J&K State Judicial Academy, Jammu, today itself. He shall hand over the charge of the office of the Principal District & Sessions Judge, Pulwama, to any available officer at the headquarter.
6. Incharge, NIC, High Court of J&K, for uploading the Order on the High Court website.
7. Office file.


Deputy Registrar (GS)

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 839 Dated: 11/12/2015

The Services of Shri Pawan Dev Kotwal, Member of the Jammu and Kashmir, Higher Judicial Service (Selection Grade), presently holding the post of Director, J&K State Judicial Academy, Jammu are hereby placed at the disposal of the Registry of Hon'ble Supreme Court for his appointment as Registrar, Supreme Court of India on deputation basis, initially for a period of one year, with effect from forenoon of 14.12.2015. Consequently the officer is relieved today the 11th of December, 2015 in the afternoon.

By Order


(M. K. Hanjura)
Registrar General

No: 21369-86/CS Dated: 11/12/2015

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Secretary General, Supreme Court of India, New Delhi.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
5. Registrar Vigilance, High Court of J&K, Jammu.
6. Registrar Judicial, High Court of J&K, Jammu /Srinagar.
7. Director J&K State Judicial Academy, Jammu.
8. Shri Pawan Dev Kotwal, District and Sessions Judge (Selection Grade).
- ✓ 9. Incharge, NIC, High Court of J&K, for uploading the order on the High Court website.
10. Office file.


Registrar General